

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
YATIN STEELS INDIA PRIVATE LIMITED  
OPERATING IN STEEL INDUSTRY AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Yatin Steels India Private Limited PAN: AAACY2171R CIN: U27100MH2004PTC145365
2.	Address of the registered office	1 <sup>st</sup> Floor, 50A Iron Market, Baroda Street, Masjid Bunder (E) Mumbai Mh- 400009
3.	URL of website	No Website
4.	Details of place where majority of fixed assets are located	Office premises located at 66B, Joshi Chambers (Basement + Ground + Mezzanine Floor), Ahmedabad Street, Mumbai- 400009
5.	Installed capacity of main products/ services	Not Applicable since no manufacturing unit in the company and no business operations.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email to: <a href="mailto:cirp.yatinsteel@gmail.com">cirp.yatinsteel@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed Expression of Interest can be obtained by sending request Email to: <a href="mailto:cirp.yatinsteel@gmail.com">cirp.yatinsteel@gmail.com</a>
10.	Last date for receipt of expression of interest	28.11.2023
11.	Date of issue of provisional list of prospective resolution applicants	29.11.2023
12.	Last date for submission of objections to provisional list	04.12.2023
13.	Date of issue of final list of prospective resolution applicants	05.12.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.12.2023
15.	Last date for submission of resolution plans	04.01.2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.yatinsteel@gmail.com">cirp.yatinsteel@gmail.com</a> and physically submit to office of RP at 9B Vardan Tower, Near Vimal House, Lakhudi Circle, Ahmedabad - 380 014.

- Note:**
- The above mentioned timelines are subject to the extension application which is filed by RP with Hon'ble NCLT, Ahmedabad Bench.
  - The prospective Resolution Applicants who have already submitted their EOIs in respect of Form G published on 28<sup>th</sup> June, 2023 are not required to resubmit their EOIs on publication of this Form G

**CA Ramchandra Dallaram Choudhary**  
Resolution Professional

Date: 13.11.2023  
Place: Ahmedabad

Reg. No.: IBBVIPA-001/IP-P00157/2017-2018/10326  
Validity of AFA till 06.11.2024



## फॉर्म जी

मुंबई, महाराष्ट्र येथे स्टील इंडस्ट्रीमध्ये  
कार्यरत यतिन स्टील्स इंडिया प्रायव्हेट लिमिटेड  
यांच्याकरिता स्वारास्यांच्या अभिलेखीची आमंत्रण

(दियाळखोरी व कार्यवाहीपणा बोर्ड ऑफ इंडिया (कॉर्पोरेट व्यवहारीक दियाळखोरी ठराव प्रक्रिया)  
विनियमन, २०१६ च्या विनियमन ३९ए च्या उप-विनियमन (१) अंतर्गत)

संबंधित विवरण	
१.	कॉर्पोरेट करगणकोचे नाव तसेच पॅन/सीआयएन/एलएलपी क्र. :
२.	नोंदणीकृत कार्यालयाचा पत्ता
३.	बूआरएल वेबसाइट
४.	निश्चित मालमत्ता उपलब्ध असलेल्या ठिकाणाचा तपशील
५.	मुख्य प्रोडक्ट्स/सर्व्हिसेसची प्रतिष्ठापित क्षमता
६.	गत वित्तीय वर्षामध्ये विक्री केलेल्या मुख्य प्रोडक्ट्स/ सर्व्हिसेसची मात्रा व मूल्य
७.	कर्मचारी/ वर्कमेन यांची संख्या
८.	गत उपलब्ध वित्तीय अहवाल यांसह पुढील तपशील (शेड्युल्स समवेत) व दोन वर्षे, घनकांची सूची, संबंधित तारीख संबंधित उपक्रम व प्रक्रिया उपलब्ध :
९.	कोडेडच्या अनुच्छेद २५(२)(एच) अंतर्गत ठराव अर्बदारकरिता पात्रता उपलब्ध असलेले
१०.	स्वारास्यांची अभिलेखी प्रिवकृतीची अंतिम तारीख
११.	प्रस्तावित ठराव अर्जाची तरतूदीची सूची जारी करण्याची तारीख
१२.	तरतूद सूचीचे आक्षेप सादरीकरणाची अंतिम तारीख
१३.	प्रस्तावित ठराव अर्जाची अंतिम सूची जारी करण्याची तारीख
१४.	प्रस्तावित ठराव अर्जाचे आयोजन ठरावाकरिता विनंती व माहिती उपक्रम जारी करण्याची तारीख, मूल्यांकन मॅट्रीक्स व विनंती
१५.	ठराव आराखडा सादरीकरणाकरिता अंतिम तारीख
१६.	ईओआय सादरीकरणाकरिता प्रक्रिया ईमेल आयडी

टीप : १. बरील निर्देशित टाईमलाईन्स सन्ना. एनसीएलटी, अहमदाबाद खंडपीठ यांच्यासह आरपी द्वारे अर्ब विस्तार दाखल केला होता.  
२. प्रस्तावित ठराव अर्बदार यांनी आधीच त्यांचे ईओआय फॉर्म वी संबंधित २८ जून, २०२३ रोजी प्रसिद्ध केले होते ते आधीच  
सादर केले आहेत व सदर फॉर्म जी प्रसिद्ध करण्याकरिता त्यांचे ईओआय सादर करणे आवश्यक नाही.

सीए रामचंद्र दह्याराम चौधरी

ठराव विशेषज्ञ

नोंदणीकृत कार्यालय : IBBI/IPA-001/IP-P00157/2017-

2018/10326

दि. १३.११.२०२३

ठिकाण : अहमदाबाद

एएफए वैधता : ०६.११.२०२४ पर्यंत